Message from Rajya Sabha

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 11th August, 2026 agreed without any amendment to the Tribunals Reforms Bill, 2026 which was passed by the Lok Sabha at its sitting held on the 10th August, 2026.

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(*Interruptions*)